

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00032/2019

IN

ORIGINAL APPLICATION NO.170/00513/2018

DATED THIS THE 28<sup>TH</sup> DAY OF JUNE, 2019

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

V. Sekar  
S/o. Shri. R.V. Venkatasamy  
aged about 66 years  
retired as Assistant Passport officer  
Regional Passport Office  
Bangalore. 5600095. .... Petitioner

(By Advocate Shri Izzhar Ahmed)

Vs.

1. Shri Arun K Chatterji  
Joint Secretary &  
Chief Passport Officer (CPV)  
Ministry of External Affairs  
CPV Division, Patiala House Annex  
Tilk Marge  
New Delhi. 110 001.

2. Shri Bharath Kumar  
Regional Passport Officer  
Regional Passport Office  
80 feet Road, 8th Block  
Koramangala  
Bangalore. 560 095.

3.Shri Sanjiv Arora  
the Secretary  
Government of India  
Ministry of External Affairs  
New Delhi. 110001.

.....Respondents

(By Shri V.N. Holla, Senior Panel Counsel)

O R D E R (ORAL)  
(HON'BLE DR. K.B. SURESH, MEMBER (J)

Order complied with. Therefore, CP is dismissed. Notices are discharged. No order as to costs.

(C.V. SANKAR)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

**Annexures referred to by the Petitioner in CP No. 170/00032/2019**

Annexure-C1: Copy of the order dated 20.11.2018 in OA No. 513/2018

Annexure-C2: Copy of the representation dated 08.12.2018 and reminder dated 12.02.2019

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